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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP 38/2005 in  
OA No. 449/2004**

**New Delhi this the 11<sup>th</sup> day of April, 2005**

**Hon'ble Shri V.K.Majotra, Vice Chairman (A)  
Hon'ble Mrs. Meera Chhibber, Member (J)**

1. Chandra Singh Rawat  
D-190, Gali No.8, Laxmi Nagar, Delhi-92
2. Rajesh Mohan,  
C-11, CPWD Trg. Institute,  
Kamla Nehru Nagar, Ghazaibad-201002
3. Ram Lakshan Gupta,  
G-31 A, 1st Floor, Shakarpur, Delhi-92

**..Applicants**

**(By Advocate Shri Anand Singh proxy for Sh.Rajinder Khatter)**

**VERSUS**

1. B.Majumdar,  
Director General (Works),  
CPWD, A Wing,  
Nirman Bhawan, New Delhi.
2. A.Chara Borti,  
Addl.Director General (Training),  
CPWD, E Wing, Nirman Bhawan,  
New Delhi.

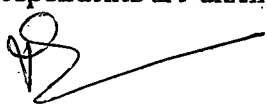
**..Respondents**

**(By Advocate Shri S.M.Arif )**

**ORDER (ORAL)**

**(Hon'ble Shri V.K. Majotra, Vice Chairman (A)**

**Directions of the Court having been complied with, CP is dropped. Notice issued  
to the respondents are discharged.**

  
**( Mrs. Meera Chhibber )  
Member (J)**

  
**( V.K.Majotra )  
Vice Chairman (A)**

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